GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:6770 ANSWERED ON:08.05.2013 SPECTRUM ALLOCATION Kumar Shri P.;Ponnam Shri Prabhakar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government had constituted a committee for further spectrum allocation and management;
- (b) if so, the details thereof;
- (c) whether the said committee has submitted its report and if so, the salient features of the recommendations of the committee;
- (d) whether the Empowered Group of Ministers (EGoMs) is also considering the aspect of auction of spectrum; and
- (e) if so, the present status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Yes Madam.
- (b) & (c) A Committee had been constituted in Deptt of Telecom to look into the issues related to administrative allotment/ assignment of spectrum in the various categories i.e. Captive Mobile Radio Trunk Service (CMRTS), Public Mobile Radio Trunk Service (PMRTS), Commercial VSATs and all captive users etc. The Committee had submitted its report containing, inter-alia, periodic review of spectrum price for administrative assignment; to make available the identified International Mobile Telecommunication (IMT) bands for future auction; spectrum in non-IMT bands may continue to be assigned administratively at administrative charges for captive usages; present usages in the IMT bands should be refarmed; Periodic assessment of demand and supply of spectrum etc.

An expanded Committee has been reconstituted with additional scope of work, including review and revision of recommendations of the earlier Committee.

- (d) Yes Madam.
- (e) The Department of Telecom has decided that a separate auction will be held in compliance with the direction of the Supreme Court order dated 15-2-2013.